

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s MARGRA INDUSTRIES LIMITED Date of Commencement of Liquidation: 15-10-2020; List of Stakeholders as on Date: 18-06-2021; Name of IP: Mr. Paramjeet Singh Bhatia; Process Number: 1; Last 5 digit of registration number: 11582

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2015336		2015336				NA
2	Liquidation costs incurred till date		4761399		4761399				NA
3	Secured financial creditors	3	1165645921	3	1159768138		5877783		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	219435269	2	219435269				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	1391857925	5	1385980142	0	5877783	0	